

ITEM NO.801
(MENTIONING)

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S).5247/2025

[ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 02-01-2025
IN CRLP NO. 7446/2022 PASSED BY THE HIGH COURT OF ANDHRA PRADESH AT
AMRAVATI]

MANCHU MOHAN BABU

PETITIONER(S)

VERSUS

THE STATE OF ANDHRA PRADESH & ANR.

RESPONDENT(S)

Date : 17-07-2025 This petition was mentioned today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) : Mr. Pai Amit, AOR

For Respondent(s) : Mr. Guntur Pramod Kumar, AOR
Mr. Keshan Singh, Adv.

UPON being mentioned the Court made the following
O R D E R

List on 22.07.2025.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)